

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 118**  
**(IB)-53(ND)2021**

**IN THE MATTER OF:**

Prompt Enterprises Pvt. Ltd.	...	Applicant
Vs.		
Prasar Metal Engineering Pvt. Ltd.	...	Respondent

**Order under Section 9 of IBC.**

**Order delivered on 02.08.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. TusharrBudhiraja, Adv.  
For the Respondent :

**ORDER**

Pleadings are complete. Due to paucity of time, matter adjourned to  
14.10.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

MUKESH